CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

C.P. 26/2001 IN O.A.NO.1394/2000

Monday, this the 12th day of February, 2001

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN HON'BLE SHRI S.A.T. RIZVI, MEMBER (ADMN)

- Laxmi Kant Jakhmola
 S/O Shri R.N.Jakhmola,
 F-7, Galazy Apts., Vikaspuri, New Delhi-18.
- 2. Anita Kumari, W/O Sh. Jogindra Prasad 54, Kundan Ngr., PO Laxmi Ngr. New Delhi-92.
- 3. Ramesh Chand, S/O Sh. Chottu Lal, T-769, Faiz Road, Karol Bagh, New Delhi
- 4. Raj Kumar Yadav, S/O Sh. B.L.Yadav 733, Sec.XII, R.K.Puram, New Delhi
- 5. Prem Kumar Kalra, S/O Lae Sh. M.B.Kalra 2437, Hadson Line, Kingsway Camp, New Delhi.

.. Applicants

(By Advocate: Shri Deepak Verma)

VERSUS

- Shri B.B.Tandon, Secretary, Deptt. of Personnel & Training (DOP&T) Govt. of India, North Block, New Delhi.
- Shri C.M.Vasudev, Secretary,
 Deptt. of Expenditure, Ministry of Finance,
 North Block, New Delhi
- Dr. R.K.Raghvan, Director,
 Central Bureau of Investigation (CBI),
 CGO Complex, Lodi Road, New Delhi.

... Respondents.

(By Advocate: Shri A.K. Bhardwaj)

ORDER (ORAL)

By Hon'ble Shri Justice Ashok Agarwal:

Though belatedly, applicants have been granted the revised pay scale as directed by the order of 27.7.2000 in OA-1394/2000. In the circumstances, we do not find that any case survives to take action for contempt.

(5)

2. Present CP in the circumstances is disposed of in the aforestated terms. No costs.

(b)

3. Notices earlier issued are discharged.

(S.A.T.Rizvi)
Member (A)

/sunil/

(Ashok Agarwal)

Chairman